

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 396 OF 2017 & IA NOS. 852 & 854 OF 2017
APPEAL NO.397 OF 2017 & IA NO. 849 OF 2017**

Dated: 26th November, 2018

In the matters of:

APPEAL NO. 396 OF 2017 & IA NOS. 852 & 854 OF 2017

M/s S.P.S. Steel Rolling Mills Ltd. & Ors.	...Appellant(s)
Vs.	
Himachal Pradesh Electricity Regulatory Commission & Anr.	...Respondent(s)

APPEAL NO. 397 OF 2017 & IA NO. 849 OF 2017

M/s. Asian concretes and Cement (P) Ltd. & Ors.	...Appellant(s)
Vs.	
Himachal Pradesh Electricity Regulatory Commission & Anr.	...Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list these matters on **21-2-2019**.

Court Master/PPS